

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**COURT HALL - I (SPECIAL BENCH)**

**PRESENT: HON'BLE SHRI K .ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

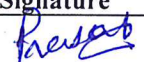
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.10.2018.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 128,129,215 & 260/2018 CP(IB) No.260/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructures Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Mr.Yogesh Kumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructures Projects & Hotels Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Ajitha Shree	Advocate	awase@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
weelaprasad mallela	Advocate	988856789	

ORDER

Counsel representing both sides are present. It is submitted that the matter has been ~~is~~ settled between the parties. Joint memo of compromise signed by both counsels is filed. Memo is taken on record. In view of the settlement this CP (IB) No. 260/07/HDB/2017 is closed as withdrawn.

  
Member(Judicial)